

Declaration of Assets and Liabilties



Year-2022-23

I <u>jitendra Kumar</u> son of <u>Kailash Prasad Mandal</u> aged 44 yrs, belonging to <u>Bihar Legislative</u> Assembly Secretariat Service and presently working as Office Attendant in <u>Bihar Lagislative Assembly</u>, <u>Patna</u> give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1			expense of whething will also have to be given)					
•	Sr. No.	Description	Self	Spouse Name Nitu Patel	Dependant-1 Name Shalini Patel (Daughter)	Dependant-2	Dependant- 3	
	(i)	Cash	25,000=00	20,000=00	2,000			
(ii)		Deposits in Banks, financial Institution and Non- Banking Financial Companies S.B.I Saving A/C-Rs-2,40,000=00,		Allahabad Bank Saving A/C- Rs-4,80,000=00,				
	(iii)	Bonds, Debentures and Shares in Companies,						
	(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc Control LIC -3650/- HLY Sahara- Rs. 50,000/-						
	(v)	Motor Vehicles (details of make, etc)	Two Wheeler Activa Scooty					
	(vi)	Jewellery (details of weight and value)	Gold-10 gram Rs-52,009=00	Gold-50 gram Rs-2,60,000=00 Silver-100 gram Rs-7,500=00	Gold-20 gram Rs- -1,04,000=00		-	
(vii)		Other assets, such as values of claims/ interests	Home Appliences Rs-50,000=00			-	-	

Note: Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

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Detail of Immovable assets. B.

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Dog continue 4	Self	Spouse Name	Dependant – 1 Name	Dependant-2 Name	Dependant 3 Name
(i)	Agricultural Land- Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value					
(ii)	Non-Agricultural Land- Location (s)- Survery Number (s)- Measurement- Current market value					
	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value					
(vi)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value					
	Others (such as nterest in property)					

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :
[Note: Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on -
(a)	(i) Loans from Banks		
	(ii) Loans form Financial Institutions		
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		
	(b) dues to department dealing with supply of water		

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	(c) dues to departments dealing with supply of electricity			
	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)			
	(f) Other dues, if any			
(b)	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	PAN No- BXBPK0587K		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]			
	(iii) Sales Tax [Only in case of proprietary business]			
	(iv) Property Tax			

C. PERSONAL DETAIL:

i) GPF/CPF/PRAN NO	:-	PTS/BLA-1197
ii) Gender	(-	M (M/F)
iii) Date of Birth		2 9 0 5 1 9 7 8 (DD/MM/YYYY)
iv) Class/Group	:-	c (A/B/C)
v) Cadre	-:-	Bihar Vidhan Sabha Secretariat Service (Full Name e.g., B.A.S. Bihar Administrative Service. B.S.S. Bihar Secretariat Service etc.)
vi) Home District	:-	Bhagalpur
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I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee:- Jitendra Kumar

Designation Office Attendant.

Department :- Bihar Lagislative Assembly, Patna .

Place :- Patna

Date :- 15-02-2023P

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.